

National Company Law Tribunal

Allahabad Bench

CP No. 8/ND/2009

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018

NAME OF THE COMPANY: Pawan Tiwari Vs. M/s. Ganga Sheetagarh Pvt. Ltd & Ors

SECTION OF THE COMPANIES ACT: 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO.8/ND/2009

Sh. T.D. Sharma, Advocate for the petitioner is present. By our order dated 14.11.2017, Registry was directed to find out the original records from the Principal Bench, New Delhi, from where the case has been transferred and certain records were sent to CFSL. We have received a letter dated 15.06.2018 from the CFSL, wherein it is stated that all the documents (in original) of the above case have already been handed over the Authorized Official Mr. Mahesh on 28.03.2017 vide authorization letter no.NIL dated 01.03.2017 of the Assistant Director, Company Law Tribunal, New Delhi (Authorization Letter copy is enclosed along with reply). Till date we have not received the original documents from the Principal Bench, New Delhi. In these circumstances a letter may again be sent to the Registrar, NCLT, New Delhi annexing the reply received from CFSL for sending the original documents to the Court, so that the Court may proceed further.

Petitioner is further directed to file two additional copies of the pleadings. List the matter on 17th September, 2018 for further consideration.

Dated:01.08.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH,
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)